

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 250 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s. Emmennar Pharma (P) Ltd
Rep. by its Director K. Vamsidhar
Reddy, Gaddapootharam,
Jinnaram Mandal, Medak Dt
Hyderabad

1. State of Telangana, rep. by its Principal Secretary, Environment, Forest, Science & Technology, Hyderabad
2. The Telangana State Pollution Control Board, rep. by its Member Secretary Hyderabad
3. The Joint Chief Environmental Engineer Telangana State Pollution Control Board Begumpet, Hyderabad

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s. Naidu Associates
P. Venkaiah Naidu

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 13th November, 2017</p> <p>The learned counsel appearing for the applicant submits that connected matter is listed tomorrow and prays to post this matter also tomorrow (14.11.2017)</p> <p>List the matter on 14.11.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>